

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**
Hearing through video conferencing

T.A. No. 61/6778/2021

This the 13th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Ashok Kumar Pargotra Age 52 years S/o Sh.Parkash Ram
R/o H.No.76, Shanker Vihar, Talab Tillo, Jammu.Applicant

(By Advocate:-**Shri Abhinav Sharma assisted by Ms. Saba Atiq**)

Versus

1. State of J&K through Commissioner/Secretary, Rural Development Department, J&K Govt. Civil Sectt. Srinagar/Jammu.
2. Farooq Ahmad Peer
Commissioner/Secretary,
Rural Development Department,
J&K Govt. Civil Secretariat Srinagar.
3. Baseer Ahmad Khan
Then District Development Commissioner,
Udhampur.

....Respondents

(By Advocate: Mr.Rajesh Thapa, DAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant seeks permission to withdraw the present T.A. Permission is granted.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)
MEMBER (J)**